



Centre for Legal Theory



1ST OPINION WRITING COMPETITION



WHO ARE WE?

We are the Centre for Legal Theory, based out of the National Law University Jodhpur. We aim to enhance debate and discussion in the field of law and jurisprudence in India, as well as around the world.

OPEN TO ALL | DEADLINE: 13TH OCT

FIRST PRIZE: ₹2,500

SECOND PRIZE: ₹1,500

THIRD PRIZE: ₹1,000

Winners will be awarded certificates and their entries will be published on our official blog – The Original Position.



<http://centreforlegaltheory.in>
<https://originalpositionnluj.wordpress.com>

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ABOUT THE COMPETITION

In furtherance of our objectives, the Centre for Legal Theory is proud to announce the first edition of its opinion writing competition. Our aim is to create conversation on a plethora of themes and scenarios designed to incite debate and opinions. We are not expecting overly technical entries, but rather practical, engaging and opinion orientated content. We do not expect in-depth legal arguments, but rather, an insight into your opinion and your reasons for the same.

The problem will be released on <http://centreforlegaltheory.in> and <https://originalpositionnluj.wordpress.com> on **22nd September, 2019**. Submissions will be accepted till 23:59 hrs on **13th October, 2019**.

SUBMISSION GUIDELINES

ELIGIBILITY

- ✎ There is no age or academic requirement. We welcome submissions from anyone with an opinion and a passion for writing. There is no registration fee required.
- ✎ All submissions must be completely original and unpublished. Plagiarism will not be accepted.
- ✎ There is a restriction of one entry per author. If more than one article is submitted, only the latest submission within the stipulated timeline, will be considered for the purpose of this competition.

FORMATTING

- ✎ The articles must not exceed 2000 words.
- ✎ The content should be written in Times New Roman Font with a size of 12. Line Spacing should be 1.5.

CONTENT

- 📄 Your submissions will be judged on the basis of *novelty, coherence, reasoning* and *use of language*.
- 📄 The questions provided with the problem are intended merely as an aid for contributors. Authors are encouraged to think out of the box and may address any additional issue directly related to the scenario.

NOTIFICATIONS & AWARDS

- 🔊 The winning contributions will be announced on **28th October, 2019**.
- 🔊 The top 3 entries will stand a chance to be published on the Original Position - the official blog of the Centre for Legal Theory.
- 🔊 The top 3 contributors will also receive certificates and ₹2,500, ₹1,500 and ₹1,000 respectively as prize money.

HOW TO CONTRIBUTE?

If you would like to submit your opinion, please send in your entries by filling the form that can be accessed below.

<https://docs.google.com/forms/d/e/1FAIpQLSe9wqbpKSws5Xkd9VAOw-3EiIWuwTwtKwAiH-RWrR2Dlx-6g/viewform?vc=0&c=0&w=1>

Contributions that do not comply with our submission guidelines will not be considered by the editorial team and final discretion will lie with us.

In case of any further queries, please contact us at clt.nlujodhpur@gmail.com.

We look forward to receiving your contributions!